

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 856
ANSWERED ON 27/07/2026**

**STORMWATER MANAGEMENT IN URBAN COASTAL AREAS OF ANDHRA
PRADESH**

856. SHRI MASTHAN RAO YADAV BEEDHA:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the steps taken to address waterlogging of roads, streets and low-lying areas in coastal urban towns of Andhra Pradesh, particularly Nellore;
- (b) whether an assessment has been undertaken of drainage infrastructure gaps, stormwater network capacity and urban flood management systems in Nellore and other coastal towns of Andhra Pradesh and if so, the details thereof;
- (c) the measures being introduced to integrate solid waste-management with drainage upkeep; and
- (d) whether there is a roadmap with specific targets and funding under national urban schemes to strengthen the drainage resilience of coastal towns of Andhra Pradesh, and if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): Water is a State subject and management of storm water falls under the purview of the State Governments and the Urban Local Bodies (ULBs)/ Urban Development Authorities, who are responsible for maintaining the drainage and sewerage system. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States to strengthen Urban Planning ecosystem.

The Ministry of Housing & Urban Affairs (MoHUA) has published the following documents/advisory guidelines for improving urban drainage and flood management:

- (i) Urban and Regional Development Plans Formulation and Implementation (URDPFI) Guidelines, 2014

(<https://www.mohua.gov.in/static/uploads/2025/10/1813403503fbec280e7648c0ae692512.pdf>) &
(<https://www.mohua.gov.in/static/uploads/2025/10/dd392b7781e668614ae0446cfd114bc6.pdf>)

(ii) Manual on Storm Water Drainage System
(<https://www.mohua.gov.in/static/uploads/2025/10/8a2456c722036d78c72a698898ef846d.pdf>)

(iii) Standard Operating Procedure (SOP) for Urban Flooding
(<https://www.mohua.gov.in/static/uploads/2025/11/580e35ec9fae474aaa96bec087e76553.pdf>)

(iv) River Centric Urban Planning Guidelines in 2021 to enable cities in the development of conjunctive water management approaches including nature-based solution
(<https://www.mohua.gov.in/static/uploads/2025/10/eb2bdfc0d54766fbbc52e56fe77ca687.pdf>)

(v) Guidance Document on Creation of Rain Water Harvesting Parks
(<https://www.mohua.gov.in/static/uploads/2025/10/b0b5705fe04d5c0c9c33187aeef85823.pdf>)

Ministry of Housing and Urban Affairs supports the States/ Union Territories (UTs) through Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and AMRUT 2.0 for improving the drainage infrastructure/ storm water drainage network. Under the Mission States/ Union Territories are empowered to select, appraise, prioritise and implement the projects. The cities/ ULBs assess their requirements and formulate projects, which on the recommendations of the State High Powered Committee are approved as part of State Water Action Plans by the Apex Committee at the Central level under the Missions.

AMRUT launched in the year 2015, inter alia, has a component on storm water drainage, which involved construction and improvement of drains/ storm water drains in order to reduce and eliminate flooding and creating green spaces and parks. Under AMRUT, 14 Storm Water Drainage projects worth ₹342.72 crore have been taken up by the State of Andhra Pradesh in 7 cities including those in the coastal areas. The State has taken up 02 storm water drainage projects worth ₹82.02 crore in Nellore city.

Further, 99 green spaces and park projects worth ₹80.49 crore have been taken up by the State under AMRUT and 209.09 acres of permeable green space area have been developed through these projects, of which 03 projects worth ₹2.67 crore are in Nellore.

Under AMRUT 2.0, projects for green spaces and parks and rejuvenation of water bodies are taken up by the States. Under AMRUT 2.0, the State of Andhra Pradesh has taken up 194 water body rejuvenation projects worth ₹485.94 crore covering around 20,104 acres of area in different ULBs including those in the coastal areas, which include 12 water body rejuvenation projects in Nellore District.

Besides, under AMRUT and AMRUT 2.0 sewerage and septage management projects have been undertaken, which inter alia help in evacuation of storm water. Under AMRUT, as updated by the State on AMRUT portal, 40 sewerage/septage management projects have been grounded, which has led to creation of approx. 162.82 km length of sewer network. Under AMRUT 2.0, the State has taken up 71 Sewerage and Septage Management projects covering 667.30 km of sewer network.

To prevent the entry of solid waste and floating matters in the drains usually perforated jalis are kept above the stormwater drainage. Placement of sufficient public bins are provided in the public places (along the roads). ULB-wise details, including Andhra Pradesh, of progress under SBM-U is available at <https://sbmurban.org/swachh-bharat-mission-progress>

The State of Andhra Pradesh has informed that drainage infrastructure in the coastal cities has been assessed. The assessment covers drainage gaps, missing links and bottlenecks, stormwater network capacity, waterlogging-prone areas, drainage connectivity and outfall requirements, and identification of phased interventions. In the Nellore Municipal Corporation, ₹113.00 crore has been sanctioned under Urban Infrastructure Development Fund (UIDF) Tranche-II for construction of 97 km of drains and other related works.

The State has also informed that regular inspection, desilting, removal of obstructions and pre-monsoon preparedness measures are undertaken, particularly in waterlogging-prone areas, to maintain the carrying capacity and functionality of the drainage network and prevent the accumulation of solid waste, debris and silt in stormwater drains.
